

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 765 of 2019

IN THE MATTER OF:

Mr. Hemang Phophalia

.....Appellant

Vs.

**The Greater Bombay
Co-Operative Bank Ltd. & Anr.**

.....Respondents

Present :

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. P.V. Dinesh,
Mr. R.S. Lakshman, Mr. Ashwini Kumar, Mr. Sindhu,
Advocates**

Eklavya Dwivedi, Advocate

For Respondents: Mr. Shridhar Y.Chitale, Advocate

Mr. Sumit Shukla, Advocate for R-2

O R D E R

26.08.2019 - Heard Mr. Arun Kathpalia, Sr. Advocate for Appellant, Mr. Sumit Shukla on behalf of R-2, Mr. Sridhar, learned counsel appearing on behalf of R-1. Hearing concluded. **Judgement is reserved.**

...contd.

It will be open to the parties to file short written submissions not more than three pages by 28th August, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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